NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 192/14	TP	For final	237(A)	A. Vishwanath Vs. Innovative Themes	
	247/17	Hearing	(ii)	Pvt. Ltd.	

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2.) Sh	aranyili 4/13 · lar	& shelly anouales		Respondent nu 1 s z		AL.	

Counsel for petitioner is present. Counsel for R-1 and 2 is present. Again counsel for petitioner requested time to file an application for amendment.

List it finally on 16.02.2018.

MEMBER (T)

MEMBER (J)